

the law and order situation in Delhi; and

(b) if so, the details thereof and the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A meeting was taken by the Prime Minister on 1st June, 1978. Various aspects of the law and order situation in Delhi were discussed at this meeting. Emphasis was laid on swift and effective action in detection and prosecution of offenders, strict supervision through surprise inspections and visits by senior police officers and exemplary behaviour by the police officers at all levels.

यमुनापार कालोनी, शाहदरा, दिल्ली
को बिजली की सप्लाई

1443. श्री गोविन्द मुन्डा : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यमुना पार कालोनी, गौतमपुरी, शाहदरा, दिल्ली के निवासी बिजली की अनियमित सप्लाई के कारण भारी प्रसुविधा अनुभव कर रहे हैं ;

(ख) क्या यह देखा गया है कि दृष्टियुक्त कनेक्शनों के कारण कुछ मकानों में बिजली होती है जबकि उनी समय पास के अन्य मकानों में बिजली बिल्कुल नहीं होती है ;

(ग) क्या ऊर्जा मंत्रालय ने दृष्टियुक्त बिजली कनेक्शनों के सभाने के बारे में कोई जांच नहीं की है, यदि नहीं, तो इस कालोनी की अनियमित सप्लाई के मुख्य कारण क्या हैं; और

(घ) दृष्टियुक्त बिजली के कनेक्शनों को ठीक करने के लिए क्या कार्यवाही की जाएगी ?

ऊर्जा मंत्री (श्री श्री० रामकृष्ण):
(क) दिल्ली विद्युत् प्रदाय संस्थान ने सूचित किया है कि यमुनापार की बस्ती के निवासी, बिजली की अनियमित सप्लाई के कारण, भारी प्रसुविधा का अनुभव नहीं कर रहे हैं ।

(ख) ऐसी कोई शिकायत दिल्ली विद्युत् प्रदाय संस्थान के ध्यान में लाए जाने की सूचना नहीं है ।

(ग) और (घ). वितरण प्रणाली के अनुसंधान का कार्य दिल्ली विद्युत् प्रदाय संस्थान द्वारा किया जाता है तथा वितरण प्रणाली के दिन-प्रतिदिन के अनुसंधान से मंत्रालय का कोई सीधा संबंध नहीं है। फिर भी, यदि कोई विशेष शिकायत हमारे ध्यान में लाई जाती है तो मामला दिल्ली विद्युत् प्रदाय संस्थान के साथ उठाया जाता है ।

Crimes in Delhi

1444. SHRI KUSUMA KRISHNA MURTHY:
SHRI GANGA BHAKT SINGH:
SHRI P. VENKATASUBBAIAH:
SHRI SUBHASH AHUJA:
SHRI BHART SINGH CHOWHAN:
SHRI D. B. PATIL:
SHRI K. MALLANNA:
SHRI ARJUN SINGH BHADORIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of robberies, murders and deocities have been reported separately between March, 1977 and March, 1978 in Delhi (Old and New) and the corresponding data available between March, 1976 and March, 1977; and

(b) how do Government account for spurt in those cases which clearly indicate a situation of ineffective law and order in the recent past in Delhi (Old and New)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A comparative statement of crime in Delhi is given below:

	Robbery	Murder	Dacoity
March 1977 to March, 1978	600	1225	45
March 1976 to March, 1977	167	143	4
March 1974 to March, 1975	366	192	33

(b) Among the important reasons for increase in crime are free registration of cases, release of bad characters after the revocation of the Emergency, and coming up of new resettlement colonies. The law and order is constantly under review and several steps have been taken to check the crime.

viz. the road-transport in a disproportionate and unplanned manner has greatly contributed to the price rise which is one of the biggest problems that the country is facing today; and

(b) if so, steps proposed to be taken by Government for the development of Inland Water Transport which is universally recognised as the cheapest mode of transport?

Formation of Ship Building Society by Andhra Pradesh Engineers

1445. SHRI P. RAJAGOPAL NAIDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that some Engineers of Andhra Pradesh formed a ship-building society and asked the Government to help them to get financial assistance; and

(b) if so, the help given by Government to the above society?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. It is not correct to say that road transport is always the most expensive form of transport.

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No information is available in the Ministry.

(b) This does not arise directly out of part (a) of the Question. It is also not correct to say that inland water transport is the cheapest mode of transport for all commodities and in all areas and under all circumstances. However, steps are being taken for development of inland water transport in areas where it is economically viable, for which provision is made in the Five Year Plans of the Central Government as well as those of the State Governments. In the Five-Year Plan of the Central Government, provision is made for Central Schemes as well as Centrally Sponsored Schemes. For execution of Centrally Sponsored Schemes, loans are advanced to the State Governments.

(b) Does not arise.

Contribution of Road Transport to Price Rise

1446. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the growth of the most expensive form of transport